

CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Lucknow this the 28th day of Sept., 94.

O.A. No. 514/92

HON. MR. JUSTICE B.C. SAKSENA, V.C.

HON. MR. V.K. SETH, ADMN. MEMBER.

Kanta Prasad Dubey, aged about 40 years son of Sri Kalika Prasad Dubey employed as Coach Attendant, in the office of Station Supdt. N. Railway, Charbagh, Lucknow and 6 others. Applicant.s

By Advocate Shri P.N. Bajpai.

versus

Union of India through the Secretary, Railway Board, Ministry of Railways New Delhi and others.

Respondents.

By Advocate Shri Anil Srivastava.

O R D E R

(HON. MR. JUSTICE, B.C. SAKSENA, V.C.)

We heard the learned counsel for the parties. Through this O.A. the applicants have challenged the notice dated 26.8.91 contained in Annexure No. 1, by which, the test for the post of Ticket Collector grade 950-1500 was intimated to be held. The applicants have also challenged the result dated 21.9.92 and the notice of interview dated 23.9.92, contained in Annexure No. 3.

2. In view of the averments made in the counter affidavit that the applicants failed to qualify in the written test and further that the result of the test was declared through notice dated 20.10.92, we feel that the O.A. has become infructuous. Neither the candidates who have been selected, have been arrayed as

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respondents, nor the notice dated 20.10.92 is under challenge.

3. In view of the above, the O.A. is dismissed.

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ADMN. MEMBER.

Bobakgawa

VICE CHAIRMAN.